

**PENDENCY OF CASES OF CIVIL & SESSIONS DIVISION,UNA as on 01-07-2017**

<b>CIVIL CASES</b>															
S No.	Category of Cases	DSJ	ADJ-I	ADJ-II	Circuit Court	CJM	JMIC-I	JMICII	JMIC-III	JMIC-IV	MTM	Court No-I,Amb	JMIC-II,Amb	JMIC-III,AMB	
1	Land Acquisition Cases	117	56	8	8	0	0	0	0	0	0	0	0	0	
2	Motor Accident Claims	86	55	43	112	0	0	0	0	0	0	0	0	0	
3	Guardian & Ward Act	0	3		4	16	8	0	0	0	0	9	0	0	
4	Hindu Marriage Act	52	0	39	44	0	7	0	0	0	0	34	1	0	
5	Civil Appeals	32	22	34	125	0	0	0	0	0	0	0	0	0	
6	Civil Revision/ CM Appeal	8	1	0	6	0	0	0	0	0	0	0	0	0	
7	Review Application/ Wages Act	0	0	0	0	0	0	0	0	1	0	2	0	0	
8	Civil Suits	3	2	7	6	420	515	1029	1023	819	0	894	1110	994	
9	Rent Cases/Appeal	0	5	1	0	13	19	20	12	19	0	8	10	5	
10	Arbitration Cases	1	0	0	0	2	0	0	0	0	0		0	0	
11	Succession Act	0	1	0	1	10	8	0	0	0	0	9	0	0	
12	Execution	84	50	78	80	138	110	1	12	71	0	64	64	11	
13	Pauper Application	0	0	0	0	1	0	0	0	0	0	0	0	0	
14	Small Civil Suits	0	0	0	0	0	0	0	0	0	0	0	0	0	
15	Miscellaneous Application	47	24	58	140	261	254	209	388	390	0	382	521	439	
16	AIR	15	9	0	0	0	0	0	0	0	0	0	0	0	
17	Mental Health Act	0	0	1	2	0	0	0	0	0	0	0	0	0	
18	CMA 39 rule 1 & 2 CPC	6	2	5	26	0	0	0	0	0	0	0	0	0	
19	HMA u/s 24/9	5	3	8	5	20	0	0	0	0	0	0	0	0	
20	HMA u/s 13	0	26	0	0	0	0	0	0	0	0	0	0	0	
21	CM Appeal/Panchyat Appeal	0	0	0	0	0	0	0	0	0	0	1	0	0	
22	Probate Petition	0	0	0	0	0	0	0	0	0	0	0	0	0	
23	Mental Health Act	0	0	0	0	0	0	0	0	0	0	0	0	0	
24	CTA	6	0	0	0	0	0	0	0	0	0	1	0	0	
25	Hindu Adoption & Maintenance Act	0	0	0	0	0	0	0	0	0	0	0	0	0	
26	Percept	0	0	0	0	5	1	0	0	0	0	5	0	0	
27	WCA	0	0	0	0	55	5	0	0	0	0	26	0	0	
28	Objection	0	0	0	0	1	0	0	0	0	0	0	0	0	
29	Muslim Marriage Act	0	0	0	0	0	0	0	0	0	0	0	0	0	
30	ECA	0	0	0	0	0	0	0	0	0	0	0	0	0	
31	Civil Patition	0	0	0	1	0	0	0	0	0	0	0	0	0	
	<b>Total</b>	<b>462</b>	<b>259</b>	<b>282</b>	<b>560</b>	<b>942</b>	<b>927</b>	<b>1259</b>	<b>1435</b>	<b>1300</b>	<b>0</b>	<b>1435</b>	<b>1706</b>	<b>1449</b>	
<b>CRIMINAL CASES</b>															
S No.	Category of Cases	DSJ	ADJ-I	ADJ-II	Circuit Court	CJM	JMIC-I	JMICII	JMIC-III	JMIC-IV	MTM	Court No-I,Amb	JMIC-II,Amb	JMIC-III,AMB	
1	Wild Life	0	0	0	0	0	0	0	0	0	0	0	0	0	
2	Corruption Cases	8	0	0	0	0	0	0	0	0	0	0	0	0	
3	Criminal Revision	11	18	27	10	0	0	0	0	0	0	0	0	0	
4	Criminal Appeal	14	10	30	66	6	130	0	0	0	0	0	0	0	
5	Bail Application	13	0	1	0	0	0	0	0	0	0	0	0	0	
6	Police challan	0	0	0	0	518	248	763	328	391	0	304	307	435	
7	Excise Act	0	0	0	0	78	46	20	19	50	0	38	26	5	
8	Complaint cases	0	0	0	0	41	50		30	202	73	0	172	53	17
9	Food cases	0	0	0	0	8	13			15	0	0	4	0	0
10	Summary Cases	0	0	0	0	98	142	138	149	0	71	94	80	215	
11	Forest cases	0	0	0	0	14	32	1		8	0	3	7	0	
12	Miscellaneous Cases	0	0	11	18	77	0	62	65	330	0	103	92	6	
13	125 Cr Pc	0	0	0	0	19	27	30	6	36	0	50	35	5	
14	Mine act/Lab our Act/Shop Act	0	0	0	0	10	0	0	0	38	0	8	0	0	
15	Drug Act	0	0	0	0	9	0	0	1	0	0	5	0	0	
16	Panchayat Appeal	0	0	0	0	0	6	0	0	0	0	1	0	0	
17	SC/St Act	9	0	0	0	0	0	0	0	1	0	0	0	0	
18	Criminal Misc. Application	6	4	0	0	0	0	0	0	0	0	0	0	0	
19	Session Trail	29	28	19	28	0	0	0	0	0	0	0	0	0	
20	Human Right Act	1	0	0	0	0	0	0	0	0	0	0	0	0	
21	138 NIA	0	0	0	0	189	219	164	0	83	0	203	178	110	
22	Copy right Act	0	0	0	0	7	0	0	0	1	0	0	0	0	
23	Gambling Act	0	0	0	0	21	5	8	9	26	0	1	1	1	
24	DV Act	0	0	0	0	27	36	46	2	47	0	59	58	10	
25	NDPS Act	0	0	16	3	14	14	2	2	9	0	5	10	6	
26	Criminal TR. Application	2	0	0	0	0	0	0	0	0	0	14	2	0	
27	Railway /Payment of wages Act/Arms Act	0	0	0	0	0	0	0	0	0	0	0	1	4	
28	UT/CR	0	0	0	0	0	0	0	0	0	0	39	61	34	
29	Animal cruelty Act/Factory Act	0	0	0	0	0	0	0	0	3	0	0	18	1	
30	HRA/PDP	0	0	0	0	0	51	0	0	0	0	0	5	0	
31	EC Act/Cancellation Challan	6	0	0	0	0	0	2	0	2	0	0	1	0	
32	Execution	0	0	0	0	0	0	0	0	0	0	0	0	1	
	<b>Total</b>	<b>99</b>	<b>60</b>	<b>104</b>	<b>125</b>	<b>1136</b>	<b>1019</b>	<b>1266</b>	<b>798</b>	<b>1098</b>	<b>71</b>	<b>1103</b>	<b>935</b>	<b>850</b>	
<b>JUVENILE CASES(COURT NO-I)=38 Grant Total</b>		<b>561</b>	<b>319</b>	<b>386</b>	<b>685</b>	<b>2078</b>	<b>1946</b>	<b>2525</b>	<b>2233</b>	<b>2398</b>	<b>71</b>	<b>2538</b>	<b>2641</b>	<b>2299</b>	